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+ W.P.(C) 13457/2019

RIZWAN Petitioner

Through: None.

versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Abhigyan

Siddhant, Advocate for respondent No.1.

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai,

Advocates for R-6

+ W.P.(C) 13468/2019

MANOJ DHIRYAN Petitioner

Through: None.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

+ W.P.(C) 13469/2019 & CM APPL.28229/2020

ANSHU KAPOOR

..... Petitioner

Through: Mr. Salman Khurshid, Senior

Advocate with Mr. Bilal Anwar, Advocate along

with Petitioner in person

versus

W.P.(C) 13457/2019 & other connected matters

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UNION OF INDIA AND ORS. Through:

..... Respondents

W.P.(C) 13471/2019 & CM APPL.15852/2020

VAIBHAV MISHRA AND ORS.

..... Petitioners

Ms. Indira Jaising, Senior Advocate Through: with Ms. Nanita Sharma, Ms. Fozia Rahman, Mr. Ajay Singh, Ms. Ujjaini Chatterji and Mr. Paras Nath Singh, Advocates

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Abhigyan Siddhant, Advocate for respondent No.1.

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-3

W.P.(CRL) 3522/2019 & CRL.M.As. 147/2020, 5621/2020, 6159/2020 & 6521/2020

NABILA HASAN & ORS

..... Petitioners

Through: Mr. Siddharth Seem, Advocate

versus

UNION OF INDIA & ANR

..... Respondents

Through: Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai. Advocates for R-6

W.P.(CRL) 3539/2019 & CRL.M.A. 43125/2019

BAHADUR ABBAS NAQVI & ORS.

..... Petitioners

None. Through:

W.P.(C) 13457/2019 & other connected matters

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versus

UNION OF INDIA & ORS. Respondents
Through:

+ W.P.(CRL) 414/2020 & CRL.M.A. 5668/2020

MD. MINHAJUDDIN Petitioner
Through: Mr. Siddharth Seem, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. B. Badrinath, Advocate for R-6 Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai,

Advocates for R-8

+ W.P.(CRL) 472/2020 & CRL.M.As. 3522/2020 & 5667/2020

SHAYAAN MUJEEB Petitioner

Through: Mr. Siddharth Seem, Advocate

versus

STATE & ORS. Respondents

Through: Mr. Santosh Kumar Tripathi,

Standing Counsel (Civil), GNCTD. Mr. B. Badrinath, Advocate for R-6

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai,

Advocates for R-7

+ W.P.(CRL) 575/2020 & CRL.M.A. 4343/2020

MD MUSTAFA Petitioner

Through: Mr. Siddharth Seem, Advocate

versus

W.P.(C) 13457/2019 & other connected matters

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STATE & ORS.

..... Respondent

Through: Mr. Anil Soni, Central Government

Standing Counsel for Union of India. Mr. B. Badrinath, Advocate for R-5

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai,

Advocates for R-7

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 14.09.2021

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List these matters on 28.10.2021.

CHIEF JUSTICE

JYOTI SINGH, J

SEPTEMBER 14, 2021/ns

W.P.(C) 13457/2019 & other connected matters

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